

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)
77/2015

No(s). 31

STATE BANK OF INDIA
tioner(s)

Peti

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.
ondent(s)
(with office report)

Resp

Date : 02/12/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms. Priyanka Das,Adv.
Mr. Sanjay Kapur,Adv.

For Respondent(s)

Mr. Aviral Shukla,Adv.
Mr. Ardhendumauli Kumar Prasad,Adv.

Mr. Parmanand Gaur,Adv.

Ms. Atishree Sood,Adv.
Ms. Vijayalakshmi Menon,Adv.

UPON hearing the counsel the Court made the following
O R D E R

the learned
counsel
the counter
affidavit.

Four weeks time, as last chance is given to
for the respondent Nos. 1 and 2 to file

sel for the
respondent No.3 to file the counter affidavit.

Four weeks time is given to the learned coun

Service of notice is complete on the respondent No.4 but no
one has entered appearance on his behalf.
Signature Not Verified

Digitally signed by
Madhu Grover

List again on 10.2.2016.

Date: 2015.12.02
16:13:53 SCT
Reason:

RAMESH)

gistrar
MG

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